

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 11.01.2017

**ORDER NO. 06 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide **190 of 2016 for CESTAT Delhi** to the extent indicated below :-

**On 13.01.2017 at 2.30 p.m.** Hon'ble Shri S.K. Mohanty, Member (J) will hear the following part-heard matter:

E/1614/2010 SM

**By Order**

  
**(A.Mohan Kumar)** 11/1/17  
**Registrar**

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**Dy. Registrar**